

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. C.P. (IB)/171(MB)2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2024**

NAME OF THE PARTIES: - Mr. Anuj Bajpai
(RP of Lavasa Corporation Limited)
Vs
Mr. Vinay Vitthaldas Maniar

Section: U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Priyank Jadav appeared for the Petitioner through VC. The pleadings are stated to be complete. List this matter for final hearing on **09.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)